

present Interlocutory. The necessary amendment be carried out forthwith and the amended Copy be served on the newly added Respondent and the Parties concerned.

Respondents submitted that they will forgo right to file and place on record Affidavit in Reply; however, they will respond to the present Interlocutory Application orally/verbally. The said submission is accepted.

List this matter on Board on 25.08.2023, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**